

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-213
CP-80/241/242/ND/2020

IN THE MATTER OF:

TushanAhuja

....Applicant

Vs.

SreeVeera Woollen Mills Pvt Ltd

.....Respondent

SECTION

U/s 241-242

Order delivered on 27.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rajat Malhotra and Adv. Vivek Kumar

For the Respondent :

ORDER

Mr. Rajat Malhotra has appeared on behalf of petitioner submitted that one matter is pending before the Hon'ble Delhi Court in which matter was referred to the Mediation and same is still pending, on this ground, he seeks one more adjournment to press this application.

Considering the submissions made on behalf of the petitioner. **List the case on 12.01.2021.** No further adjournment will be granted on any ground.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)